

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 800 of 2020 & I.A No. 289 of 2021 Part Heard	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal With	Rhea Verma	Ritoban Sarkar-R1 Aishwarya Kr. Awasthi-R3 Akanksha Kaushik-R2 Shivkrit Rai Raunak Dhillon
2.	Comp. App (AT) (Ins) No. 892 of 2020 Part Heard	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Rajul Jain-R3 Rahul Jain-R3 Savita Agarwal-RP
3.	Comp. App. (AT) (Ins) No. 398 of 2021	Sundaresh Bhat Liquidator of ABG Shipyard Ltd. Vs. -----	Khusboo Shah Rajani	Sumant Batra

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Karan Kohli Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
5.	Comp. App. (AT) (Ins) No. 187 of 2021	Abhijit Jasrasaria Vs. JOP International Ltd.	P K Sachdeva	
6.	Comp. App. (AT) (Ins) No. 222 of 2021	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal
7.	Comp. App. (AT) (Ins) No. 419 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through RP & Anr.	Pritam Bishwas	

For Hearing

8.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	McDonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2,3	TejaKaria, AishuaryVikram&Shu bhaang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
9.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar